

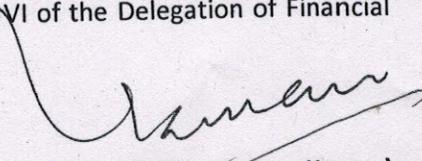
**National Green Tribunal
(Principal Bench)
Faridkot House, Copernicus Marg,
New Delhi-110001**

No. NGT(PB)/29-FP/Admn./2011 /599

July 05 , 2016

ORDER

In exercise of powers conferred on the Chairperson of the National Green Tribunal vide National Green Tribunal Act, 2010 read with Rule 4 of the National Green Tribunal (Financial and Administrative Power) Rules, 2011 and MoEF Order no. 17(15)/2012-PL/NGT dated 29.06.2012, Ms. Sheetal Sharma, Ld. Deputy Registrar, NGT, PB, New Delhi is authorized to exercise such Financial Powers vested with the Chairperson, to the extent of Rs. 25,000/- (Rs. Twenty five thousand only) in each case in respect of all the items specified in Schedule V & VI of the Delegation of Financial Power Rules, with effect from 05.07.2016.

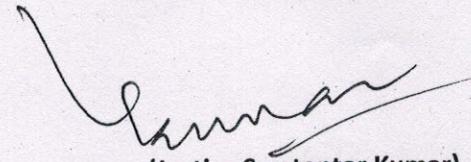

(Justice Swatantar Kumar)
Chairperson

To

Ms. Sheetal Sharma,
Ld. Deputy Registrar, NGT,
Principal Bench, New Delhi

Copy to:

1. The Director (IFD), MoEF, New Delhi.
2. The Pay and Accounts Officer, MoEF, Paryavaran Bhawan, CGO Complex Lodhi Road, N.D-110003.
3. The Drawing and Disbursing Officer, National Green Tribunal (NGT), Faridkot House, Copernicus Marg, New Delhi-110001
4. Director (PL), MoEF & CC, Indira Paryavaran Bhavan, Jor Bagh Road, New Delhi - 110 003
5. Principal Director of Audit, Scientific Department, AGCR Building, I.P Estate, New Delhi.
6. Concerned file (Delegation of Financial Powers)
7. Website of NGT.
8. Sanction Order Guard File.
9. Personal File


(Justice Swatantar Kumar)
Chairperson